



**NOTIFICATION No. 20 / 2018**

The Hon'ble The Chief Justice is pleased to make the following appointment in the High Court, Madras :

Thiru. M.Jothiraman, District Judge, functioning on other duty as Additional Registrar-II (Vigilance), Madurai Bench of Madras High Court, Madurai, is transferred and posted on other duty as Registrar (Judicial) in the Principal seat of Madras High Court in the existing vacancy.

**HIGH COURT, MADRAS.**

**DATED: 02.02.2018.**

  
**REGISTRAR GENERAL(i/c)**

To

1. Thiru M.Jothiraman, Additional Registrar-II (Vigilance), Madurai Bench of Madras High Court, Madurai.
2. The Additional Registrar-II (Vigilance), Madurai Bench of Madras High Court, Madurai.
3. The Registrar (Judicial), High Court, Madras.
4. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
5. The Registrar -cum-Special Officer (Liaisoning), High Court, Madras.
6. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
7. The Assistant Registrar ("J" Section), High Court, Madras / Madurai Bench.
8. The Pay and Accounts Officer, High Court Buildings, Madras.
9. The Sub Pay and Accounts Officer, Madurai Bench of Madras High Court, Madurai.

**Copy to :**

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.

4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (IT-cum-Statistics), High Court, Madras.
6. The Registrar (Judicial), High Court, Madras.
7. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.
8. The Registrar (Vigilance), High Court, Madras. (12 copies)
9. The Registrar (Management), High Court, Madras.
10. The Registrar (Special Cell), High Court, Madras.
11. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Additional Registrar-I (Vigilance), High Court, Madras.
14. The Registrar (Administration), High Court, Madras.
15. The Registrar (Recruitment), High Court, Madras.
16. The Official Assignee, High Court, Madras.
17. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
18. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
19. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
20. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
21. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Coimbatore.
22. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Madurai.
23. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
24. The Secretary, High Court Legal Services Committee, Chennai.
25. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
26. All the Officers, High Court, Madras / Madurai Bench.
27. The Chief Accounts Officer, High Court, Madras.
28. The Section Officer, "J" Section, High Court, Madras.
29. All the Head of Sections, High Court, Madras / Madurai Bench.
30. The Technical Director, NIC, High Court, Madras.
31. The Record Keeper, A.D. Records, High Court, Madras.

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**OFFICIAL MEMORANDUM**

Sub: Courts and Judges - Thiru. M.Jothiraman, District Judge, functioning on other duty as Additional Registrar-II (Vigilance), Madurai Bench of Madras High Court, Madurai - transferred and posted on other duty as Registrar (Judicial) in the Principal seat of Madras High Court - Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 20 / 2018, dated : 02.02.2018.  
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Thiru M.Jothiraman, District Judge, functioning on other duty as Additional Registrar-II (Vigilance), Madurai Bench of Madras High Court, Madurai, who has been transferred and posted on other duty as Registrar (Judicial) in the Principal seat of Madras High Court in the High Court's Notification cited above, is required to hand over charge of his post to the Additional Registrar General, Madurai Bench of Madras High Court, Madurai, on 02.02.2018 A.N. and take charge of his new post, within the joining time as prescribed under relevant Rules.

The Additional Registrar General, Madurai Bench of Madras High Court, Madurai is required to hold full additional charge of the post of Additional Registrar-II (Vigilance), Madurai Bench of Madras High Court, Madurai, until further orders.

**HIGH COURT, MADRAS.**  
**DATED: 02.02.2018.**

  
**REGISTRAR GENERAL(i/c)**

To

1. Thiru M.Jothiraman, Additional Registrar-II (Vigilance), Madurai Bench of Madras High Court, Madurai.
2. The Additional Registrar-II (Vigilance), Madurai Bench of Madras High Court, Madurai.
3. The Registrar (Judicial), High Court, Madras.
4. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
5. The Registrar -cum-Special Officer (Liaisoning), High Court, Madras.
6. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
7. The Assistant Registrar ("J" Section), High Court, Madras / Madurai Bench.
8. The Pay and Accounts Officer, High Court Buildings, Madras.
9. The Sub Pay and Accounts Officer, Madurai Bench of Madras High Court, Madurai.